

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.304**

IA-4524/2021IA-3385/2020

In

IB-432(ND)/2019

**IN THE MATTER OF:**

Mr. Arun Kumar Sinha

**Vs.**

M/s. Three C Homes Pvt. Ltd.

**.... APPLICANT/PETITIONER**

**.... RESPONDENT**

**SECTION**

**U/s 7 IBC code 2016**

**Order delivered on 06.12.2022**

**CORAM:**

**SHRI ATUL CHATURVEDI  
MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS  
MEMBER (JUDICIAL)**

**PRESENT:**

For the Applicant

: Mr. Piyush Singh, Mr. Akshay Srivastava, Advs.

Mr. Krishnendu Datta, Sr. Advocate, Mr. Kamaljeet Singh, Md. Aman Sheikh, Mr. Pranav Tanwar, Advocates for YEIDA

For the RP

: Adv. Rishabh Jain for RP

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 10.01.2023.



**(Court Officer)**